

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PATTABHI RAMA RAO): (a) to (e). The newsitem appearing in the "Gujarat Samachar" dated the 12th October, 1982, has come to Government's notice.

On the night intervening between the 14th and 15th of April, 1982, the Customs authorities of Ahmedabad Collectorate recovered 7,000 tolas of gold with foreign markings valued at about Rs. 1.40 crores besides Indian currency amounting to Rs. 72,600 and other miscellaneous goods valued at about Rs. 40,000 from a residential premises in Ahmedabad city.

Notices under the Customs Act, 1962, have been issued to 39 persons believed to be involved in the case, to show cause why the goods seized should not be confiscated and personal penalties imposed upon them.

News item captioned "Multi-crore racket in Palm Oil Import"

4200. SHRI MANMOHAN TUDU:
SHRI R. R. BHOLE:
SHRI HARISH KUMAR GAN-
GWAR:
SHRI K. C. HALDER:

Will the Minister of COMMERCE be pleased to state:

(a) whether a "Multi-crore racket in palm oil import" has come to the notice of the Government;

(b) if so, the action initiated against the persons involved in that racket; and

(c) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI SHIVRAJ V. PATIL): (a) to (c). It has come to Government's notice that certain firms have imported Soap stock/Palm oil in which certain irregularities are alleged to have been committed. The matter is under investigation.

Deposits secured and credits advanced by nationalised banks

4261. SHRI BHOGENDRA JHA: Will the Minister of FINANCE be pleased to lay a statement showing:

(a) the State-wise deposits secured and credits advanced by various nationalised banks throughout the country and district-wise in the case of Bihar during the last one year; and

(b) State-wise figures for the country and district-wise for Bihar for credits advanced for productive endeavours in industry or those in trade?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARI): (a) and (b). Available information relating to all Scheduled Commercial Banks as on the last Friday of December 1980 is set out in Annex I & II.

Statement—I

Statewise Deposits and Advances of all Scheduled Commercial Banks. (As on last Friday of December 1980)

(Amt. Rs. in lakh)

State/Union Territory	Deposits	Advances*	Advances++	Of Col. 3 to	
				Industry	Trade
1	2	3	4	5	6
1. Haryana	65764	61578	4688	33193	5378
2. Himachal Pradesh	21665	6708	6899	2351	1107
3. Jammu & Kashmir	37589	10185	11554	3201	2077

1	2	3	4	5	6
4. Punjab	196356	132971	83086	34947	54987
5. Rajasthan	84537	60591	57001	25736	8948
6. Chandigarh	27733	14210	58007	3951	4571
7. Delhi	368834	262976	298784	72825	153333
8. Assam	35029	22500	18687	10466	3893
9. Meghalaya	5427	779	818	178	173
10. Manipur	1478	546	546	120	91
11. Nagaland	2004	552	513	181	135
12. Tripura	3726	1811	1833	286	280
13. Arunachal Pradesh	964	+	100	@	—
14. Mizoram	893	+	67	@	—
15. Sikkim	492	+	21	@	—
16. Bihar	155869	68086	64286	34485	5525
17. Orissa	42654	26910	24956	9052	3288
18. West Bengal	405528	197099	248876	129055	27775
19. Andaman & Nicobar Islands	864	+	225	@	—
20. Madhya Pradesh	117478	65615	64827	26373	8523
21. Uttar Pradesh	360752	158806	155868	69149	20823
22. Gujarat	257681	150581	148160	97578	12448
23. Maharashtra	692359	512930	547563	316122	81769
24. Goa, Daman & Diu	32100	13205	12862	8214	1036
25. Dadra & Nagar Haveli	142	187	152	169	3
26. Andhra Pradesh	186335	136467	138460	53120	10889
27. Karnataka	193351	147624	145967	70453	15343
28. Kerala	146233	98149	99641	38590	16114
29. Tamil Nadu	249945	211911	236657	113591	26527
30. Pondicherry	5800	3621	3327	1826	219
31. Lakshadweep	124	+	9	@	—
All India	3699704	2476040	2476040	1155509	465333

* Advances according to utilisation for which sectoral break up is available.

@ Included Other States 298

+ Included other States 699

— Included other states 76

++ Advances according to sanction.

Statement—II

District-wise deposits and advances of Scheduled Commercial Banks in Bihar—
December 1980

(Rs. lakhs)

Districts	Deposits	Advances	of col. (3) to	
			Industry	Trade
1	2	3	4	5
1. Aurangabad	1248	284	23	36
2. Begusarai	2230	527	126	60
3. Bhagalpur	3941	1481	419	176
4. Bhojpur	5631	1029	111	146
5. Darbhanga	2667	958	187	131
6. Dhanbad	26568	9350	8081	338
7. East Champaran	2102	1133	284	64
8. Gaya	5377	1070	177	111
9. Giridih	3082	675	348	86
10. Gopalganj	1139	463	195	10
11. Hazaribagh	5138	2315	1536	204
12. Katihar	1009	863	236	147
13. Madhubani	1479	549	46	77
14. Monghyr	4612	1278	120	144
15. Muzaffarpur	5621	2152	560	347
16. Nalanda	1810	757	48	37
17. Nawadah	848	301	10	21
18. Palamau	1861	647	307	47
19. Patna	27915	10530	2348	1401
20. Purnea	2513	1954	279	173
21. Ranchi	13491	8872	7233	450
22. Rohtas	4961	2002	871	98
23. Saharua	1227	1020	82	122
24. Samastipur	1978	1058	189	118
25. Santhal Pargana	3659	1546	260	169

	2	3	4	5
26. Saran	2967	1044	237	115
27. Singhbhum	13885	11501	9803	385
28. Sitamarhi	1272	670	40	152
29. Siwan	2111	580	81	23
30. Vaishali	1544	592	35	71
31. West Champaran	1982	885	214	67
BIHAR	15586	68086	34485	5525

Note : Figures may not add up to totals due to rounding.

Price of Specific Essential Commodities

4262. SHRI BHOGENDR JHA: Will the Minister of CIVIL SUPPLIES be pleased to state what are the latest prices of specific essential commodities State-wise for the whole country and district-wise for Bihar and what steps are being taken to reduce and normalise prices?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI MOHAMMED USMAN ARIF : On the basis of available information, the latest retail prices of selected commodities in selected centres in various States of the country including Bihar as on 15th October, 1982, are given in the statement at Annex.

District-wise retail prices of essential commodities for Bihar are not readily available. The same will be

collected and laid on the Table of the House.

Government is keeping a continuous watch on the movement of prices and availability of essential commodities. The main thrust of the Government policy is to increase the production of essential commodities particularly those in short supply. Special efforts are being made to increase the production of pulses and oilseeds. The other measures being adopted by the Government include augmentation of domestic production by imports, improvement of infrastructural facilities and expansion of the public distribution system. The State Governments are implementing various provisions of the Essential Commodities Act and similar other legislations in the interest of the consumers. Additional quantities of sugar and imported edible oils are being released during the lean and festival season.

Statement

Retail prices of selected essential commodities as on 15th October, 1982

Commodity	Unit	Hydrabad (A.P.)	Bettiah	Dhanbad	Gopalganj	Sasaram	Ahmedabad (Gujarat)
1	2	3	4	5	6	7	8
Rice (Coarse)	Kg.	2.80	3.62	3.65	3.15	3.25	3.70
Wheat (Red)	Kg.	1.60	2.40	2.85	2.35	2.40	2.25
Jowar	Kg.	2.55	NQ	NQ	NQ	NQ	1.80